



Central Administrative Tribunal Jammu Bench, Jammu

T.A. No.62/3249/2020

This the 02nd day of December, 2020

(Through Video Conferencing)

Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Anand Mathur, Member (A)

Nazir Ahmad Mir,
 S/o. Ghulam Mohammad Mir,
 R/o. Upper Soura Sgr.
 Age: 55 years,
 Occupation: Govt. Employee.

...Applicant

Advocate: Mr. Mudasir Bin Hassan

Versus

State of Jammu and Kashmir through its:-

1. Commissioner Secretary to Government Forest Department, Civil Secretariat Srinagar/Jammu;
2. Chief Conservator of Forests Kashmir;
3. DFO Peer Panjal Forest,
Division Budgam;
4. Lakes and Water Ways Development Authority
Through its Secretary, Nishat Srinagar.

...Respondents

(Advocate: Mr. Amit Gupta, Additional Advocate General)

O R D E R (ORAL)



Hon'ble Mr. Anand Mathur, Member (A):

Learned counsel for the applicant does not want to press the T.A.

2. Accordingly, in view of the submission made by the learned counsel for the applicant, the T.A. is dismissed as not pressed.

3. No order as to cost.

**(Anand Mathur)
Member (A)**

“asvs”

**(Rakesh Sagar Jain)
Member (J)**